

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.221/99

Thursday this the 25th day of February, 1999.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. R.K. AHOOJA, ADMINISTRATIVE MEMBER

D.Surendran,
Extra Departmental Mail Carrier,
Perumkulam PO,
Kottarakara.

...Applicant

(By Advocate Mr. P.C.Sebastian)

Vs.

1. The Senior Superintendent of Post Offices, Kollam Division, Kollam-1.
2. The Chief Postmaster General, Kerala Circle, Thiruvananthapuram.
3. The Director General of Posts, Department of Posts, Dak Bhawan, New Delhi.

...Respondents

(By Advocate Mr. T.A.Unnikrishnan (not present)

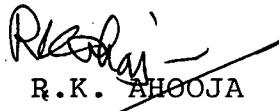
The application having been heard on 25.2.99, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel for applicant seeks permission to withdraw this application with liberty to seek appropriate reliefs in accordance with law. Reserving such liberty, the application is closed as withdrawn. No order as to costs.

Dated the 25th day of February, 1999.


R.K. AHOOJA
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

|ks|